

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: October 27, 2016

No. 1539 / Admin. (Services)/2016

On reversion to the regular line, Sri **Amerika Singh**, Joint Secretary (Law), U.P. Public Service Commission, Allahabad to be District & Sessions Judge, Siddharth Nagar vice Sri Ram Briksh Yadav.

No. 1540 / Admin. (Services)/2016

Sri **Ram Briksh Yadav**, District & Sessions Judge, Siddharth Nagar to be Chairman, Administrative Tribunal-III & Member, Administrative Tribunal-I, Lucknow vice Sri Anil Kumar Gupta.

No. 1541 / Admin. (Services)/2016

Sri **Anil Kumar Gupta**, Chairman, Administrative Tribunal-III & Member, Administrative Tribunal-I, Lucknow to be District & Sessions Judge, Rampur.

No. 1542 / Admin. (Services)/2016

Sri **Umesh Singh**, District & Sessions Judge, Balrampur to be Member, Administrative Tribunal-II & III, Lucknow vice Sri Shashi Mauli Tiwari.

No. 1543 / Admin. (Services)/2016

Sri **Shashi Mauli Tiwari**, Member, Administrative Tribunal-II & III, Lucknow to be District & Sessions Judge, Balrampur vice Sri Umesh Singh.

No. 1544 / Admin. (Services)/2016

Sri **Syed Mohammad Haseeb**, Officer-on-Special Duty, Amethi to be District & Sessions Judge, Shrawasti at Bhinga vice Sri Dinesh Kumar Sharma-III.

No. 1545 / Admin. (Services)/2016

Sri **Dinesh Kumar Sharma-III**, District & Sessions Judge, Shrawasti at Bhinga to be District & Sessions Judge, Pilibhit vice Sri Kautilya Gaur.

No. 1546 / Admin. (Services)/2016

Sri **Kautilya Gaur**, District & Sessions Judge, Pilibhit to be Officer-on-Special Duty, Amethi vice Sri Syed Mohammad Haseeb.

BY ORDER OF THE COURT,

Sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 573/ Admin. (Services)/2016, Dated: Allahabad: October 27, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001

2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Amerika Singh, Joint Secretary (Law), U.P. Public Service Commission, Allahabad from his present post so as to enable him to take over charge of his new posting.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings **w.e.f. 01.11.2016**.

8. S/Sri
 - i Ram Briksh Yadav, District & Sessions Judge, Siddharth Nagar
 - ii Umesh Singh, District & Sessions Judge, Balrampur
 - iii Syed Mohammad Haseeb, Officer-on-Special Duty, Amethi
 - iv Kautilya Gaur, District & Sessions Judge, Pilibhit
 - v Dinesh Kumar Sharma-III, District & Sessions Judge, Shrawasti at Bhinga
 - vi Anil Kumar Gupta, Chairman, Administrative Tribunal-III & Member, Administrative Tribunal-I, Lucknow
 - vii Shashi Mauli Tiwari, Member, Administrative Tribunal-II & III, Lucknow
 - viii Amerika Singh, Joint Secretary (Law), U.P. Public Service Commission, Allahabad

You shall hand over charge of your present post and shall proceed to take over charge of your new posting **w.e.f. 01.11.2016**.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
14. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(ATUL SRIVASTAVA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**